

No.1-2/2000-CN

Dated: 5th March 2001

To,

Shri Narinder Sharma,

CMD,

MTNL

Jeevan Bharti Building

New Delhi-110001

Subject: Barring Local Call access for subscribers of ISPs from different local areas.

Ref: Our letter No.114-5/2000-Tech dated 31st October 2000.

Sir,

TRAI has received several representations from ISPAI for barring of local call facility to subscribers of private ISPs from adjoining cities of Delhi. In various meetings held with ISPAI, BSNL and MTNL with TRAI, both BSNL and MTNL have also agreed for barring of local call access after an ISP Node has been set up in the local area. This is also in accordance with the provisions of the Schedule 'A' of ISP License, according to which, whenever an ISP node is set up in a local area, the local call access facility beyond the local area, shall be withdrawn.

The Authority under section 13 of the TRAI Act 1997, hereby directs MTNL to bar access, on local call basis for the subscribers of ISPs from different local area, whenever an ISP node has been set up in a local area, after giving public notice for a minimum period of 30 days about the new access arrangement.

The monthly customer bill shall also bear the notice for barring of local call access facility, in case of Internet calls in advance of such barring.

(S.N. Gupta)

Advisor (CN)

1. DDG (LR), DOT, Sanchar Bhavan, 20-Ashoka Road, New Delhi-110001.
2. ISPAI, New Delhi, for information.

No.1-2/2000-CN

Dated: 5th March 2001

To,

DDG (Regulation)

BSNL,

Sanchar Bhavan,

Ashoka Road,

New Delhi-110001.

Subject: Barring Local Call access for subscribers of ISPs from different local areas.

Sir,

TRAI has received several representations from ISPAI for barring of local call facility to subscribers of private ISPs from adjoining cities of Delhi. In various meetings held with ISPAI, BSNL and MTNL with TRAI, both BSNL and MTNL have also agreed for barring of local call access after an ISP Node has been set up in the local area. This is also in accordance with the provisions of the Schedule 'A' of ISP License, according to which, whenever an ISP node is set up in a local area, the local call access facility beyond the local area, shall be withdrawn.

2. The Authority under section 13 of the TRAI Act 1997, hereby directs BSNL to bar access, on local call basis for the subscribers of ISPs from different local area, whenever an ISP node has been set up in a local area, after giving public notice for a minimum period of 30 days about the new access arrangement.

3. The monthly customer bill shall also bear the notice for barring of local call access facility, in case of Internet calls in advance of such barring.

(S.N. Gupta)

Advisor (CN)

3. All BSO's as per list.

4. The Association of Basic Service Operators, B-601, Gauri Sadan, 5, Hailey Road,

New Delhi-110001.

5. DDG (LR), DOT, Sanchar Bhavan, 20-Ashoka Road, New Delhi-110001.

6. ISPAI, New Delhi, for information.